## GOVERNMENT OF INDIA MINISTRY OF LABOUR AND EMPLOYMENT

#### **LOK SABHA**

### UNSTARRED QUESTION NO. 1992 TO BE ANSWERED ON 14.03.2022

#### REPARTING OF JOBS POST-COVID PANDEMIC

#### 1992. DR. TALARI RANGAIAH:

#### Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a)whether the Government has noticed that the employees are not willing to work/ report their jobs after COVID pandemic and if so, the details thereof;
- (b)whether the Government is aware of great resignation crisis in the world and if so, the details thereof; and
- (c)whether the Government is going to turn crisis into opportunity and if so, the details thereof?

#### **ANSWER**

# MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SHRI RAMESWAR TELI)

(a) to (c): Incidences of employees unwilling to work/ report to their jobs or great resignation crisis after COVID pandemic have not been reported to this Ministry.

A number of steps have been taken by the Government for labour welfare and employment, including for unorganised workers, across the country during the COVID times.

The Government has also launched the e-Shram portal on 26.08.2021, which is a first-ever national database of unorganised workers seeded with Aadhaar. This portal has been integrated with National Career Service (NCS) portal, which will facilitate unorganised workers as well as employers to connect seamlessly. The feature will enhance job opportunities for the unorganised workers and provide pool of resources to the employers. This portal is envisaged to be a single window platform for delivery of social security benefits as implemented by Central & State Governments. It will ensure portability of the social security and welfare benefits to the eligible workers at their workplaces. It may also be used for aiding the migrant workers during any crisis situation.

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